

ITEM NO.30
SECTION II

REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Criminal Appeal No(s). 1692/2019

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

RAM KUMAR ALIAS RAJ KUMAR & ORS.

Respondent(s)

Date : 25-11-2020 This appeal was called on for hearing today.

For Appellant(s)

Mr. Ankur Prakash, AOR

For Respondent(s)

Mr. Jayesh Gaurav, Adv.

Mr. Ranjan Nikhil Dharnidhar, AOR

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Respondent Nos.1 to 5 are duly represented.

Original records have been received from the High Court
and Trial Court.

Registry to process the matter for listing before the
Hon'ble Court, as per rules. In the meantime, parties may
file additional documents.

ANIL LAXMAN PANSARE
Registrar